

NOTIFICATION**PART - A**

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Bannikatti Hanumanthappa R.	Prl. District and Sessions Judge, Koppal. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. <i>(Vacant Post)</i>
2	Smt. S.Nagashree	Prl. Judge, Family Court, Dharwad.	Prl. District and Sessions Judge, Kalaburagi. <i>(Vice Sri. Krishnaji Baburao Patil – due for retirement w.e.f. 31.08.2023)</i>
3	Sri. C. Chandrashekar	District Judge, OOD, Additional Registrar, (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	Prl. District and Sessions Judge, Koppal. <i>(Vice Sri. Bannikatti Hanumanthappa R. – transferred)</i>
4	Smt. Vineetha Premanath Shetty	LXXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Registrar, Karnataka State Administrative Tribunal, Bengaluru. <i>(Vacant Post)</i>

: 2 :

1	2	3	4
5	Sri. Raghavendra Gowda B.G.	II Addl. District and Sessions Judge, Tumakuru.	I Addl. District and Sessions Judge, Tumakuru. <i>(Vacant Court)</i>
6	Smt. G.S.Praseela Kumari	III Addl. District and Sessions Judge, Tumakuru.	II Addl. District and Sessions Judge, Tumakuru. <i>(Vice Sri. Raghavendra Gowda B.G. – transferred)</i>
7	Sri. Anantha H.	VI Addl. District and Sessions Judge, Tumakuru.	III Addl. District and Sessions Judge, Tumakuru. <i>(Vice Smt. G.S.Praseela Kumari – transferred)</i>

PART - B

The following Senior Civil Judges promoted as District Judges under Government Notification No.DPAR 47 SHC 2023 dated 10.08.2023 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from **28th August, 2023**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Sharanabasappa Basappa Kembhavi	Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru.	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i>
2	Sri. A.Nagi Reddy	Senior Civil Judge and JMFC, Virajpet.	VI Addl. District and Sessions Judge, Tumakuru. <i>(Vice Sri. Anantha H. – transferred)</i>

: 3 :

3	Smt. Shainey K.M.	VI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	XIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
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BY ORDER OF THE HIGH COURT

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and the Prl. District and Sessions Judges of Dharwad, Kalaburagi, Koppal, Kodagu-Madikeri and Tumakuru Districts.
- 2 The Officers mentioned at Sl.No.1 and 4 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on receipt of necessary appointment order from the Government.
- 3 The Officer mentioned at Sl.No.2 of **PART-A** of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post on the afternoon of 31.08.2023 from Sri. Krishnaji Baburao Patil and Sri. Krishnaji Baburao Patil is directed to handover the charge of his post to the incumbent Officer.
- 4 The Officer mentioned at Sl.No.3 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post on receipt of necessary repatriation order from the Government and then proceed to take charge of his new post after relieving of Sri. Bannikatti Hanumanthappa R.
- 5 The Officers mentioned at Sl.No. 5, 6 and 7 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on 28.08.2023.
- 6 The Officers mentioned at **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on 28.08.2023.

- 7 The Courts concerned.
- 8 The Accountant General in Karnataka, Bengaluru.
- 9 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 10 All the Private Secretaries to the Hon'ble Judges.
- 11 The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 12 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 13 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 14 The Director, Karnataka Judicial Academy, Bengaluru.
- 15 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 16 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 17 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 18 The Registrar, Karnataka Lokayukta, M.S.Building, Bengaluru.
- 19 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 20 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 21 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 22 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 23 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 24 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 25 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 26 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 27 Spare copies.